

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: TELANGANA STATE JUDICIAL SERVICES - DISTRICT AND SESSIONS JUDGES – Declaration of Probation of the officers who were appointed as District Judge (Entry Level) under 65% quota in the year, 2022 on completion of 02 years of service as per Rule 10 (10.3) of the Telangana State Judicial Service Rules, 2023 – **ORDERS – ISSUED.**

READ: G.O.Ms.No.04, General Administration (J & R.A) Dept., dated 14.03.2022.

ORDER ROC.NO.3197/2024-B.SPL., DATED: 24.10.2024

The High Court is pleased to pass the following Order:

The Declaration of Probation of the following District and Sessions Judges, who were appointed as District Judge (Entry Level) under 65% quota in the year, 2022 have completed two years of service as per Rule 10 (10.3) of the Telangana State Judicial Service Rules, 2023, in the cadre of District and Sessions Judges with effect from the dates shown against their names in column No.5 of the table below:-

Sl. No.	NAME OF THE OFFICER	DATE OF JOINING DUTY AS DISTRICT JUDGE	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF PROBATION AS DISTRICT JUDGE
1.	2.	3.	4.	5.
1.	SRI D.RAMAKANTH, I Additional Metropolitan Sessions Judge-cum-XV Additional Chief Judge, City Civil Court, Hyderabad	14.03.2022	13.03.2024	14.03.2024
2.	DR. K.PATTABHIRAMA RAO I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	14.03.2022	29.04.2024	30.04.2024
3.	SRI A.VEERAI AH, I Addl. Chief Judge, City Civil Court, Secunderabad.	14.03.2022	22.03.2024	23.03.2024

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4.	SMT. S.SREEVANI, Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Hyderabad-cum-XX Additional C.J., City Civil Court, Secunderabad	14.03.2022	11.04.2024	12.04.2024
5.	SMT. P.NEERAJA, Judge, Principal Family Court-cum-XIII Addl. Metropolitan Sessions Judge, Hyderabad.	14.03.2022	13.05.2024	14.05.2024
6.	SRI M.JOHNSON Formerly Special Judge for trial of cases under SCs & STs (POA) Act-cum-VI Additional Metropolitan Sessions Judge, Secunderabad-cum-XX Addl. Chief Judge, City Civil Court, Secunderabad. (Now retired from service on 31.03.2024 A.N.)	14.03.2022	Completed two years of service in the cadre of District Judge by 31.03.2024 and retired from service on 31.03.2024 A.N shall be deemed to have been declared probation on 31.03.2024	
7.	SMT. R.DANIE RUTH, XI Addl. Chief Judge, City Civil Court, Hyderabad.	14.03.2022	11.08.2024	12.08.2024
8.	SMT. T.JAYA LAKSHMI, X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	14.03.2022	11.04.2024	12.04.2024
9.	SRI LALSINGH SRINIVAS NAIK, I Addl. District and Sessions Judge, Kamareddy	14.03.2022	16.06.2024	17.06.2024
10.	SRI GANNARAPU SUDARSHAN, Judge, Addl. Family Court, Rangareddy District at LB Nagar.	14.03.2022	20.04.2024	21.04.2024
11.	SRI K.KALYAN CHAKRAVARTHY, I Addl. District and Sessions Judge, Mahabubnagar.	14.03.2022	22.05.2024	23.05.2024
12.	SMT. G.PREMALATHA, I Additional District and Sessions Judge, Warangal at Hanumakonda.	14.03.2022	02.04.2024	03.04.2024

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13.	SMT. P.MUKTHIDA, Judge, Family Court, Rangareddy District at L.B.Nagar.	14.03.2022	03.06.2024	04.06.2024
14.	SRI BAKARAJU SRINIVASA RAO, III Additional Chief Judge, City Civil Court, Hyderabad	14.03.2022	23.05.2024	24.05.2024

Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the Officers.

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24.10.24
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To:

1. The Officers concerned.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. **THE PRL. DISTRICT JUDGES:**
Rangareddy District at L.B.Nagar, Kamareddy, Mahabubnagar,
Warangal at Hanmakonda.

Copy to:

The Section Officer, B-Section, High Court for the State of Telangana.
(for information and necessary action)

Concerned seat

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